

GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY

**RAJYA SABHA**  
**UNSTARRED QUESTION NO-1807**  
ANSWERED ON -07/08/2024

**DEVELOPMENT OF SCHOOLS**

1807 Shri Sant Balbir Singh:

Will the Minister of EDUCATION be pleased to state:

- (a) the amount given by Government for development of schools and meeting education expenditure during the last five years, the details of other States including Punjab;
- (b) whether there are any rural and disadvantaged communities still deprived of access to quality education despite the rapid economic growth and increasing prosperity of the country, if so, the details thereof; and
- (c) if so, the reasons therefor and the steps taken by Government to overcome them?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF EDUCATION

(SHRI JAYANT CHAUDHARY)

(a): Samagra Shiksha is an overarching programme for the school education sector extending from pre-school to class XII and aims to ensure inclusive and equitable quality education at all levels of school education. The Centrally Sponsored Scheme of Samagra Shiksha is implemented in partnership with all the States and UTs and financial assistance is provided to all States and UTs for various components. The scheme has been aligned with recommendations of the National Education Policy 2020 (NEP 2020) and continued till 2025-26. The details of funds released to the States/UTs during the last five years is at **Annexure**.

(b)& (c): Bridging social category gaps at all levels of school education is one of the major objectives of the scheme of Samagra Shiksha. The scheme extends its coverage to the students belonging to the socially-economically deprived groups with special focus to SCs/STs/EWS through various interventions such as Uniform, Textbooks, Stipend for Girls/Scholarship/ Residential hostels/schools/KGVs etc. An amount of Rs. 2916.33 and Rs. 1775.26 Crore have been released for uniforms and textbooks respectively in 2023-24 under RTE entitlement

It is noteworthy that an amount of Rs. 242.17 Crore have been approved for 100 residential hostels with the financial release of Rs. 57.6 Crore for year 2023-24. For 2024-25, an amount of Rs. 45 Crores have been approved for 19 hostels under Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM-JANMAN) for particularly Vulnerable Tribal Groups (PVTGs).

The KGBVs are set up in Educationally Backward Blocks. The objective behind establishing KGBVs is to ensure access and quality education to disadvantaged groups. A total of Rs. 1614.06 Crore has been released for KGBV in the year 2023-24.

Vibrant Village Programme is a Centrally Sponsored scheme announced in the Union Budget 2022-23 (for 2022-2025) aimed at the development of villages along the northern border, thereby enhancing the quality of life for residents of the identified border villages. A total of Rs. 69.82 Crore for 2023-24 and Rs. 5.32 Crore for the year 2024-25 have been approved under Samagra Shiksha for the programme.

The Scheme also focuses on the identified Special Focus Districts (SFDs) on the basis of various indicators such as enrolment, retention, and gender parity, as well as concentration of SC, ST and minority communities. Since Education is in the Concurrent list of the Constitution, the execution and implementation of scheme along-with identification of disadvantaged and deprived communities is under direct administrative purview of State/UT Government. Regular follow ups and review meetings are held with the States/UTs ensuring a robust and regular handholding mechanism for smooth implementation of scheme.

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**ANNEXURE REFERRED TO IN REPLY TO PART (a) OF RAJYA SABHA UNSTARRED QUESTION NO. 1807 FOR ANSWER ON 07.08.2024 ASKED BY SHRI SANT BALBIR SINGH, HON'BLE MP REGARDING DEVELOPMENT OF SCHOOLS**

**Central Share Released under Samagra Shiksha from 2018-19 to 2023-24**

(Rs in lakhs)

Sl.No.	Name of the State	2018-19	2019-20	2020-21	2021-22	2022-23	2023-24
1	A & N Islands	2180.33	3,093.94	4,037.43	3,152.32	5651.44	5527.59
2	Andhra Pradesh	95096.76	1,05,996.21	86,975.09	68,301.36	150359.02	128940.79
3	Arunachal Pradesh	33048.80	34,717.07	33,964.52	27,996.24	25229.47	47503.50
4	Assam	157072.23	1,52,100.38	1,59,429.09	1,56,156.40	208086.22	181047.53
5	Bihar	305837.73	3,26,693.12	2,82,822.81	3,40,608.45	355459.46	424173.10
6	Chandigarh	7714.56	6,371.14	7,165.16	10,804.09	10979.21	11636.46
7	Chhattisgarh	88206.43	1,01,322.72	35,068.41	33,236.78	82800.00	77659.06
8	Dadra & N. Haveli and Daman & Diu	3462.38					
9	Daman & Diu	631.22	4,759.77	3,493.77	2,092.45	6466.66	4130.25
10	Delhi	13981.74	25,698.06	14,926.44	14,588.04	22193.92	14608.83
11	Goa	1353.03	1,525.39	1,788.38	1,102.19	2985.77	1866.30
12	Gujarat	67089.16	1,15,286.16	97,632.80	89,375.71	132125.03	113253.16
13	Haryana	57841.95	61,846.56	74,570.72	51,709.18	67021.33	57880.25
14	Himachal Pradesh	43295.44	47,315.92	49,230.46	31,910.05	55160.13	48596.96
15	Jammu & Kashmir	171776.09	74,028.19	38,557.43	87,398.83	36497.18	86543.89
16	Jharkhand	68596.00	91,426.74	86,561.20	85,897.13	115451.63	110493.28
17	Karnataka	62784.00	73,032.69	61,010.01	47,451.63	86152.48	82808.79
18	Kerala	25604.99	21,420.28	23,838.59	22,512.79	17815.99	14165.74
19	Ladakh	0.00	4,147.17	5,806.39	5,717.55	1489.36	5222.63
20	Lakshadweep	265.06	728.11	254.63	216.15	432.99	100.05
21	Madhya Pradesh	243783.65	2,56,144.65	2,46,219.48	2,29,279.75	193928.88	298151.13
22	Maharashtra	95051.92	73,423.82	63,559.58	69,302.88	90000.00	100119.10
23	Manipur	25202.02	27,363.08	32,364.84	18,250.19	40475.70	25721.89
24	Meghalaya	23784.61	32,311.14	28,409.14	27,171.38	37515.29	39418.22
25	Mizoram	14630.41	16,813.37	18,855.02	17,968.14	14268.09	27414.06
26	Nagaland	19766.33	19,047.58	21,344.06	13,734.16	28104.49	23125.34
27	Odisha	123021.50	1,89,289.15	1,30,145.67	1,23,807.39	183666.84	123660.69
28	Puducherry	804.88	786.54	972.44	1,397.54	1527.52	1247.38
29	Punjab	44400.00	46,239.27	53,143.13	50,127.01	60504.93	33111.65
30	Rajasthan	262721.45	2,91,132.13	2,25,943.67	2,40,582.13	213861.12	320289.45
31	Sikkim	6624.19	11,040.54	6,451.72	10,012.46	10718.96	13260.50
32	Tamil Nadu	147444.01	1,76,912.17	1,62,153.74	1,59,882.18	210723.33	187615.54
33	Telangana	68840.41	1,09,524.00	34,807.36	55,327.91	114251.02	92012.79
34	Tripura	24896.49	23,492.36	40,371.19	22,692.81	28672.54	34132.90
35	Uttar Pradesh	462541.04	4,98,559.56	4,57,185.61	2,04,497.10	381975.27	427645.15
36	Uttarakhand	51138.26	51,187.76	54,149.33	32,083.60	70438.94	44056.91
37	West Bengal	108934.52	1,57,905.49	1,32,743.02	1,30,974.48	152204.21	31129.40
	<b>Total</b>	<b>2929423.59</b>	<b>3232682.23</b>	<b>2775952.33</b>	<b>2487318.45</b>	<b>3215194.42</b>	<b>3238270.24</b>